

10% to 20 % during February, 2018. India entered into international collaboration with Bulgaria, Japan, China and Uzbekistan to develop high yielding varieties of silk breeds.

- (vii) To improve productivity and quality of raw jute, a pilot-project of Jute ICARE has been successfully implemented through carefully designed interventions providing additional income to the extent of ₹ 10,000 per hectare for farmers.
- (viii) As a part of Government's focus on skill development and employment generation in the textile sector, Government is implementing the 'Samarth - Scheme for Capacity Building', to train 10 lakh youth for a period of three years from 2017-18 to 2019-20, at an estimated cost of ₹1300 crore. The scheme aimed at providing demand driven, placement oriented National Skills Qualifications Framework (NSQF) compliant skilling programmes to incentivize and supplement the efforts of the industry in creating jobs in the organised and related sectors and to provide skilling and skill-upgradation in the traditional sector.
- (ix) Apart from the above, Government has been taking various initiatives for promotion of textile manufacturing by building the best-in-class manufacturing infrastructure, upgradation of technology, fostering innovation and enhancing skills in the textile sector. These include Integrated Processing Development Scheme (IPDS), North Eastern Region Textile Promotion Scheme (NERTPS), Incentive Scheme for Acquisition of Plants and Machinery (ISAPM) for Jute Industry and Jute Diversified Products Manufacturing Units, innovation and expansion under Technology Mission on Technical Textiles- for Promoting Usage of Agro textiles, Focus Incubation Centre, etc. Furthermore, Government has been encouraging and supporting the traditional handloom and handicraft sectors including silk, wool and jute sectors for enhancing production and employment generation in these segments.

Status of Samarth Yojana

3777. MS. SAROJ PANDEY: Will the Minister of TEXTILES be pleased to state:

- (a) the number of youth targeted to be trained during 2017-18 to 2019-20 under the Samarth Yojana which was launched for employment generation and capacity

building in textile sector along with the number of youths trained till 30.05.2019, State-wise and year-wise; and

(b) whether the youth trained under the Yojana have been employed by May, 2019 and if so, the details thereof, State-wise and year-wise?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The Government has approved a new skill development scheme titled Samarth-Scheme for Capacity Building in Textile Sector covering the entire value chain of the textile sector, excluding Spinning and Weaving in the organised sector, for a period of three years from 2017-18 to 2019-20 with an outlay of ₹1300 crore. The Scheme targets to train 10.00 lakh persons (9 lakhs in organised sector and 1 lakh in traditional sector) over a period of 3 years. The Ministry has allocated skilling target of 77,420 persons to State Government agencies (Arunachal Pradesh, Jammu and Kashmir, Kerala, Mizoram, Tamil Nadu, Telangana, Uttar Pradesh, Andhra Pradesh, Assam, Madhya Pradesh, Tripura, Karnataka, Odisha, Manipur) and 43020 persons to sectoral organisations of Ministry of Textiles (Central Silk Board, Development Commissioner of Handicrafts, Development Commissioner of Handloom and National Jute Board) for commencing the training programme under the scheme.

Status of National Textile Policy

3778. SHRI VIJAY PAL SINGH TOMAR:

SHRI RAJMANI PATEL:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government has a comprehensive textile policy and if so, the details and the vision document thereof;

(b) if not, the reasons therefor and by when Government would propose a National Textile Policy;

(c) whether Government is aware that inspite of dismantling of Multi-Fibre Agreement in 2005, the textile exports have not increased and instead it has come down to 12 per cent, half the exports in 1996; and

(d) if so, the details thereof and the action taken/proposed to be taken by Government in this regard?